

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:314  
ANSWERED ON:09.08.2012  
LAW ON WATER CONSERVATION  
Rajbhar Shri Ramashankar

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has enacted any law on water conservation;
- (b) if so, the details thereof;
- (c) if not, the time by when the legislation on this subject is likely to be made;
- (d) whether the locality-wise availability of water has wide variance and if so, the details thereof; and
- (e) whether the proposed measure of commercialisation intends to make water private property and if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS ( SHRI VINCENT H. PALA)

- (a) No, Madam.
- (b) Does not arise.
- (c) Water being a State subject, it is upto the State Governments to enact any legislation in this respect.
- (d) Yes, Madam. The average annual rainfall varies considerably from more than 1000 cms in north-eastern region to less than 10 cms in western parts of Rajasthan.
- (e) There is no proposal to make water a private property